

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP /135/241/AMR/2019		241	Arjun Rao Kada Vs Seabay Seafoods Pvt Ltd & 10 others

ORDER

Mr.P.Anil Mukherji, Counsel for the Petitioners present. None appears for the Respondents. However, in order to afford one more opportunity to the Respondents. For hearing, list the matter on 20.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN